

BUSINESS ADVISORY COMMITTEE
(Fifteenth Lok Sabha)

FORTY-SECOND REPORT

(Presented on 30.11.2012)

The Business Advisory Committee held a sitting on Thursday, the 29th November, 2012.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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|---|---------|
| (1) The Constitution (Scheduled Castes) Order (Amendment) Bill, 2012.
<i>(Consideration and passing)</i> | 2 hours |
| (2) The Forward Contracts (Regulation) Amendment Bill, 2010.
<i>(Consideration and passing)</i> | 2 hours |
| (3) The Warehousing Corporation (Amendment) Bill, 2011.
<i>(Consideration and passing)</i> | 2 hours |
| (4) Discussion and voting on Supplementary Demands for Grants (General) for the year 2012-13. | 4 hours |

NEW DELHI;
29th November, 2012
Agrahayana 8, 1934 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.